GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 835 ANSWERED ON 07/12/2023

PLI SCHEME FOR RENEWABLE ENERGY SECTOR

835. DR. KALANIDHI VEERASWAMY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of proposals received in the second phase of the Production-Linked Incentive (PLI) scheme for the renewable energy sector in the country;

(b) the details of the proposal received from the solar energy sector in this regard;

(c) whether it is a fact that the Government would extend incentives for a period of five years after the commissioning of solar photovoltaic manufacturing plants; and

(d) if so, whether these benefits would be in lieu of sales of high-efficiency solar photovoltaic modules and if not, the reasons therefor?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) & (b) Under Tranche-II of Production-Linked Incentive (PLI) scheme for High Efficiency Solar PV modules, with an outlay of Rs. 19,500 crore, Letters of Award have been issued in April, 2023 for setting up of 39,600 MW of fully/ partially integrated solar PV module manufacturing units. The details of capacities awarded under Tranche-II of PLI Scheme for High Efficiency Solar PV modules are at **Annexure-I.**

(c) & (d) The manufacturing units sanctioned under PLI scheme for High Efficiency Solar PV modules will be eligible for getting PLI on annual basis on manufacture and sale of High Efficiency Solar PV modules for 5 years from the actual date of commissioning or scheduled commissioning date, whichever is earlier.

Annexure referred to in reply of parts (a) & (b) of the Lok Sabha Unstarred Question No. 835 for 07.12.2023 regarding 'PLI Scheme for Renewable Energy Sector'

The details of capacities awarded under Tranche-II of PLI Scheme for High Efficiency Solar PV modules:

| | Basket-1 | (P+W+C+M) | | |
|---|--|--------------------------------------|-----------------------------------|----------------------------------|
| Ranking of Bidders | Name of Bidder | PLI Amount allocated (Rs. Cr.) | Manufacturing Capacity (MW) | PLI Eligible Capacity (MW) |
| 1 | Indosol Solar Private Limited | 3300 | 6000 | 3000 |
| 2 | Reliance New Solar Energy Limited | 3098.04 | 6000 | 3000 |
| 3 | FS India Solar Ventures Private Limited | 1177.573 | 3400 | 1700 |
| Total | | 7575.613 | 15400 | 7700 |
| | Basket- | 2 (W+C+M) | | |
| Ranking of Bidders | Name of Bidder | PLI Amount allocated (Rs. Cr.) | Manufacturing Capacity (MW) | PLI Eligible Capacity (MW) |
| 1 | Waaree Energies Limited | 1923.24 | 6000 | 3000 |
| 2 | Avaada Electro Private Limited | 961.62 | 3000 | 1500 |
| 3 | ReNew Photovoltaics Private Limited | 1538.592 | 4800 | 2400 |
| 4 | JSW Renewable Technologies Limited | 320.54 | 1000 | 500 |
| 5 | Grew Energy Private Limited | 566.71 | 2000 | 1000 |
| Total 5310.702 | | | 16800 | 8400 |
| | Basko | t-3 (C+M) | | |
| Ranking of Bidders | Name of Bidder | PLI Amount allocated (Rs. Cr.) | Manufacturing Capacity (MW) | PLI Eligible Capacity (MW) |
| 1 | VSL Green Power Private Limited | 528.54 | 2400 | 1200 |
| 2 | AMPIN Solar One Private Limited | 139.72 | 1000 | 500 |
| 3 | TP Solar Limited | 383 | 4000 | 2000 |
| Total 1051.26 | | | 7400 | 3700 |
| Total PLI allocated under PLI Tranche-II | | | Rs. 13937.575 Cr. | |
| Total Manufacturing Capacity allocated under PLI Tranche-II | | | 39600 MW | |

 Note: P+W+C+M: Manufacturing of Polysilicon + Ingots-Wafers + Solar Cells + Modules or Fully integrated manufacturing of Thin Film plant or Fully integrated plant of any other technology
W+C+M: Manufacturing of Ingots-Wafers + Solar Cells + Modules or similar level of integration of any other technology

C+M: Manufacturing of Ingots-Wafers + Solar Cells + Modules or similar level of integration of any other technology